

**Annexure – 3**

**Name of the corporate debtor: Amarparkash Rice Exports Private Limited; Date of commencement of CIRP: 26/04/2022; List of creditors as on: 14/02/2023**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received |                   | Details of claim admitted |   |                                     |                             |                        |                       | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |  |
|---------|------------------|--------------------|---------------------------|-------------------|---------------------------|---|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--|
|         |                  |                    | Date of receipt           | Amount claimed    | Amount of claim admitted  | Nature of claim   | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC |                            |  |                              |                                    |                 |  |
| 1.      | RAJ KUMAR SINGLA | 1.                 | 10/05/2022                | Rs. 9,71,58,003/- | Rs. 9,63,03,588/-         | SUBROGATION OF DEBT, RIGHTS AND REMEDIES OF ORIGINAL LENDER- SBI TO GAURANTOR U/S 140 OF THE CONTRACTS ACT, 1872. | Rs. 9,63,03,588/-                   | NIL                         | NO                     | 100%                  | NIL                        | NIL  | Rs. 8,54,415/-               | NIL                                | NIL             |  |